

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 184  
TO BE ANSWERED ON 2<sup>nd</sup> February, 2021

POLICY FOR FOODGRAIN STORAGE

†184. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the policy of the Government related to foodgrains storage for food security;
- (b) the details of foodgrains stored in the country during the last three years, State-wise including Uttarakhand Bundelkhand region;
- (c) whether the Government proposes to collaborate with private sector for foodgrain storage;
- (d) if so, the details thereof;
- (e) whether the expenditure incurred by the Government on storage is likely to reduce due to collaboration with the private sector;
- (f) if so, the details thereof;
- (g) whether the Government is taking special measures to check the wastage of foodgrains during the storage; and
- (h) if so, the details thereof, State-wise and the details of funds spent on foodgrain storage during the last three years, State-wise including Uttarakhand and Uttarakhand Bundelkhand region?

A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)

(a): It is the duty of the Government, primarily through the Food Corporation of India (FCI) functioning under the Food Corporation of India Act, 1964, to undertake purchase, storage, movement, transportation, distribution and sale of foodgrains. These functions necessitate setting up of storage facilities in different parts of the country particularly in the Procuring and Consuming States.

Storage plan of FCI is to meet the storage requirement for holding operational and buffer stocks and also to meet the requirements of Targeted Public Distribution System (TPDS) / National Food Security Act (NFSA) and Schemes undertaken by the Government of India which requires distribution of foodgrains.

Adequate scientific storage is pre-requisite to fulfill the policy objectives assigned to the Food Corporation of India.

FCI has twofold strategy to meet its storage capacity objectives. Firstly by construction of its own godowns at the most strategic locations well connected with rail/road network and operationally viable for which the budgetary plan funds are provided by the Govt. of India in its Five Year Plan. Secondly, if the circumstances so warrant, FCI also hires covered capacities from various agencies for temporary storage of wheat/paddy in the procuring/consuming State to meet the storage crunch due to increased procurement from agencies like State Government / Central Warehousing Corporation (CWC) / State Warehousing Corporations (SWCs).

(b): The details of foodgrains stored in the country during the last three years, State-wise including Uttrakhand are at Annexure-I

Foodgrains stored in the districts of Bundelkhand region during the last three years as given below:-

(Fig. in MT)

District	2017-18	2018-19	2019-20
Chhatapur	9916	9916	11313
Newari	13940	19279	20568
Tikamgarh	14342	17534	17839
Banda	38310.486	37048.65	21752.50
Chitrakoot	2419.251	1741.348	0
Mahoba	25115.121	16957.72	15951.42
Hamirpur	7648.066	17975.19	14072.15
Jhansi	32006.736	7375.68	35622.29
Jalaun	33809.552	39716.83	40622.31
Lalitpur	68905.668	4720.96	26805.48
Total	246412.88	172265.37	204546.15